

In The Central Administrative Tribunal Jaipur Bench, Jaipur

3

OA/TA/MP. No. _____/199

Bheru Lal

Versus

Mod & an.

Date of Order

Orders

OA 500/95

9.11.95

Sh. C. S. Sharma, brief holder for
Sh. S. Kumar, counsel for the applicant.

At the request of the brief
holder, may be listed for admission
on 7.12.95.


(Rattan Prakash)
MCS


(O. S. Sharma)
MCA

7.12.95 Sh. S. Kumar, counsel for the applicant.

The learned counsel for the
applicant seeks permission to withdraw
the OA. Permission is granted and the
application is dismissed as withdrawn.


(Rattan Prakash)
MCS


(O. S. Sharma)
MCA

Received by

S. Yadav
(8/12)

303/95

Central Administrative Tribunal
Jaipur Bench, JAIPUR
Certified That No Further Action is
Required To Be Taken & The Case is
Fit For Consignment To Record.


Dealing Asstt. Record Section Officer
Digit No.  Keeper (Judicial)